

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD & PUBLIC DISTRIBUTION
(DIRECTORATE OF SUGAR & VEGETABLE OILS)

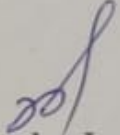
Krishi Bhawan, New Delhi-110001
Dated: the 23rd March, 2020

File No. 5-1/2019 (February, 2020)-Sugar Control

ORDER

In exercise of powers conferred by section 3 of the Essential Commodities Act, 1955 (10 of 1955) read with clause 4 and 5 of the Sugar (Control) Order, 1966 and Order S.O. No.2347 (E) dated 07.06.2018, stock holding limit for the month of March, 2020 was issued by Department of Food & Public Distribution vide order dated 28.02.2020. Now, considering the unprecedented and unfortunate situation arisen due to the spread of Corona Virus/COVID-19, it has been decided to extend the time period for the monthly sale quota of sugar for March, 2020 by 15 days i.e. till 15th April, 2020.

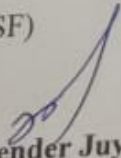
2. Any violation of this order would attract the penal provisions under the Essential Commodities Act, 1955, as amended from time to time.


(Jitender Juyal)

Under Secretary to the Govt. of India
Tele: 23097059

Copy to:-

1. The State Governments/Union Territory Administrations concerned.
2. Indian Sugar Mills Association (ISMA).
3. All India Sugar Trade Association (AISTA)
4. National Federation of Cooperative Sugar Factories Federation Ltd.(NFCSF)
5. Ministry's website <http://dfpd.nic.in>


(Jitender Juyal)

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